

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**


APPLICATION NUMBER :

PETITION NUMBER : TCP/15/2016

NAME OF THE PETITIONER(S) : Aleyas T.O., and 2 others

NAME OF THE RESPONDENT(S) : Cavunal Rubber Estates (P) Limited and 2 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
(1)	Fel R Bhaskar Swetha Vasudevan	Counsel for Petitioners 1, 2, 3	
(2)	T. v. P. Sai Vihari Per Anant. m	Counsel for R1 & R2	T. v. P. Sai Vihari

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 & R2 present. No representation on behalf of R3. Counsel for the petitioner submitted that they have no instructions from the client and prayed time for seeking instructions. At request two weeks' time is granted for the same. Put up on 25.10.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)